

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA


CA(CAA)NO282/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 2nd August, 2017, 10.30 A.M

Name of the Company	ABC Consultants Pvt Ltd		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SAILENDRA TIWARI, ADV.]
2. ARITRA BASU, ADV.] Applicant.


03.08.2017

02-08-2017 – CA(CAA) No. 282/KB/2017 – ABC Consultants Pvt. Ltd.

ORDER

The Ld. Lawyer on behalf of the petitioner is present.

The petitioner has filed an application under Section 230-232 of the Companies Act, 2013 and prayed for dispensation of the meeting of the shareholders.

There is no creditor. The petitioner needs some time to file the affidavit on behalf of the shareholders who has given their consent to transfer the business of the Company.

Fixing 16-08-2017.

s.d.
MANORAMA KUMARI
MEMBER(J)